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O.A. No. 522/09

8.4.2011

Nobody is responding for the applicant. Sri S.K. Awasthi, learned counsel for respondents.

Perusal of the ordersheets show that neither the applicant nor his counsel had attended the court after 10.9.2010. It appears that the applicant has lost interest in prosecuting this case.

Accordingly, the O.A. is dismissed in default and for non-prosecution.

*S.P.S.*

(S.P. Singh)  
M(A)

Girish/-

*o/c  
of copy despatched  
dated 3-4-2011  
Rakesh  
13-4-2011*